

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

01/07/2019

O.A./260/177/2017

S K BEHERA
-V/S-
D/O POST

ITEM NO:79

FOR APPLICANTS(S) Adv. : Mr. T. Rath

FOR RESPONDENTS(S) Adv.: Mr. S.B. Mohanty

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents.</p> <p>Applicant's counsel submitted that in the meantime during pendency of this O.A. respondents have disposed of the disciplinary proceeding and orders have been passed by the disciplinary authority against which the applicant has filed the appeal. Respondents' counsel also agrees to that. Accordingly, a memo has been filed by the applicant's counsel which is taken on record.</p> <p>In view of this, the appellate authority i.e, the CPMG, Odisha (Respondent No.2) with whom the appeal of the applicant is pending since 2018 is directed to dispose of the appeal at Annexure-A/6 by passing a speaking and reasoned order copy of which will be communicated to the applicant within three months of the date of receipt of copy</p>

of this order.

Accordingly, the O.A. is disposed of. No costs.

Copy of this order be given to Ld. Counsels for both the sides.

(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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